

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/15743/2026	MAMATA @ NAMITA NAYAK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	JAGANNATHA PRASAD /170 /2026 () //	
2	D-BLAPL/15744/2026	ROSHAN SINGH VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	JAMANKIRA /12 /2026 () //	
3	D-BLAPL/15745/2026	AJIT KUMAR VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BARPALLI /362 /2025 () //	
4	D-BLAPL/15747/2026	MADHU PANGI @ NANU VS STATE OF ODISHA	SARBESWAR SAHOO VS	JEYPORE SADAR /145 /2020 () //	AOD20220004505C202600065
5	D-BLAPL/15755/2026	PABITRA BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	//0 () //	
6	D-BLAPL/15763/2026	JADU BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /419 /2025 () //	
7	D-BLAPL/15764/2026	SURENDRA KUMAR ROUT VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	BHADRESWAR /108 /2026 () //	
8	D-BLAPL/15766/2026	BISHNU HUIKA @ GKL BOY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /66 /2025 () //	AOR20220001631C202600149
9	D-BLAPL/15770/2026	JAKRIA DEOGAM VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	CHAMPUA /66 /2026 () //	AOR20220001662C202600037
10	D-BLAPL/15772/2026	TAPAS SWAIN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHADRAK TOWN /669 /2025 () //	
11	D-BLAPL/15773/2026	RAHUL KOUSAL @ RAHUL KAUSAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	HIRAKUD /257 /2021 () //	

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12	D-BLAPL/15775/2026	TUTU @ PRAKASH DALAI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	AUL /156 /2026 () //	
13	D-BLAPL/15778/2026	AKHIL MOHARANA VS STATE OF ODISHA	SATYA NARAYAN PANDA VS	BISSAMCUTTACK /55 /2026 () //	
14	D-BLAPL/15780/2026	SUMITA DAS @ SUNITA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /595 /2023 () //	
15	D-BLAPL/15781/2026	ANANTA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NUAGAON /97 /2020 () //	
16	D-BLAPL/15783/2026	TRILOCHAN PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /506 /2026 () //	
17	D-BLAPL/15785/2026	SANJIT JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
18	D-BLAPL/15786/2026	AMARESH SUBUDHI @ BAPI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
19	D-BLAPL/15787/2026	PRASAD GANTA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	R.UDAYAGIRI /156 /2024 () //	
20	D-BLAPL/15789/2026	ARJUN SILAPADIA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT TOWN /72 /2022 () //	
21	D-BLAPL/15790/2026	PUSU @ SK.ASHIRUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /607 /2025 () //	
22	D-BLAPL/15792/2026	BIBHU RANJAN ROUTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
23	D-BLAPL/15793/2026	RAKESH SETHI	MANOJ KUMAR MALLICK	PATTAMUNDAI /124 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/15794/2026	DINESH MAHARANA	SASWATA PATNAIK	EOW,BHUBANESWAR /25 /2023	AOD20240001090C202600023
		VS	VS	()	
		STATE OF ODISHA (EOW)		//	
25	D-BLAPL/15795/2026	PRADIP DORA	BISWA RANJAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/15798/2026	SARBANAM SABAT	SASWATA PATNAIK	EOW,BHUBANESWAR /25 /2023	AOD20240001090C202600022
		VS	VS	()	
		STATE OF ODISHA (EOW)		//	
27	D-BLAPL/15803/2026	SASHIKANTA MUNA	SURYAKANTA DWIBEDI	PATNAGARH /322 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/15807/2026	ABHISEK YADAV	NITYANANDA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/15812/2026	BISHU SINGH	DEVASHIS PANDA	K.BALANG /86 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/15815/2026	ABHINASH BADA	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /311 /2025	AOR20220001631C202600150
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/15817/2026	MUNA @ JYOTI RANJAN BEHERA	SANDEEP RAJ PANDA	CHAULIAGANJA /217 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/15821/2026	SHIBABRAT SWAIN	BIJAY KUMAR BEHERA	ANGUL TOWN /1153 /2025	AOR20220001736C202600116
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/15829/2026	SHIBABRAT SWAIN	BIJAY KUMAR BEHERA	ANGUL TOWN /1153 /2025	AOR20220001736C202600114
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/15830/2026	MANISH KUMAR	SUBODH KUMAR MOHANTY	BHAWANIPATNA TOWN /178 /2026	
		VS	VS	()	

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35	D-BLAPL/15831/2026	STATE OF ODISHA CHANDRAMANI BEHERA VS	JAGABANDHU SAHU VS	// GAISILET /33 /2025 ()	AOR20220001487C202600077
36	D-BLAPL/15832/2026	STATE OF ODISHA RANJIT DIGAL VS	BIJAY KUMAR BEHERA VS	// NCB BHUBANESWAR /8 /2024 ()	AOR20220001736C202600115
37	D-BLAPL/15833/2026	UNION OF INDIA KUNJAM HIDMA @ MOHAN VS	ARIJEET MISHRA VS	// BOIPARIGUDA /111 /2025 ()	
38	D-BLAPL/15835/2026	STATE OF ODISHA ABHISEK NAIK VS	SUBODH KUMAR MOHANTY VS	// BHAWANIPATNA TOWN /178 /2026 ()	
39	D-BLAPL/15839/2026	STATE OF ODISHA RAHIM BHATRA VS	DIPTI RANJAN BHOKTA VS	// KORAPUT SADAR /73 /2026 ()	
40	D-BLAPL/15847/2026	STATE OF ODISHA DAYANIDHI SARAP VS	ANKANN PANDA VS	// CYBER CRIME AND ECONOMIC OFFENCES, KODAKA AND 19/2025 ()	AOD202400001920C202500010
41	D-BLAPL/15848/2026	STATE OF ODISHA SANA HARIJAN VS	ARIJEET MISHRA VS	// KUNDRA /134 /2025 ()	
42	D-BLAPL/15850/2026	STATE OF ODISHA MAHESH DHADAKA @ DHADKA @ AJIT DHADKA VS	ARIJEET MISHRA VS	// NANDAPUR /52 /2026 ()	
43	D-BLAPL/15852/2026	STATE OF ODISHA SACHIN @ HAREKRUSHNA SUNANI VS	BIKASH KUMAR DASH VS	// DHARUADIHI /17 /2025 ()	
44	D-BLAPL/15861/2026	STATE OF ODISHA JITENDRA KUMAR GHADEI VS	UMAKANT SAHOO VS	// SARANAKUL /123 /2021 ()	AOD20240000001C202600055
45	D-BLAPL/15862/2026	STATE OF ODISHA TUNA @ KAMAL LOCHAN BEHERA VS	GIRIJA SANKAR NAYAK VS	// BANARAPAL /325 /2024 ()	AOD20240000001C202600054
		STATE OF ODISHA		//	

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46	D-BLAPL/15863/2026	GOBINDA MOHARANA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	BADAGADA /22 /2014 () //	AOD20240000001C202600053
47	D-BLAPL/15867/2026	KUMADINI MAHANANDIA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	// () //	AOR20220000053C202600038
48	D-BLAPL/15868/2026	NEELOO BAI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	AOR20220001736C202600117
49	D-BLAPL/15870/2026	PTHAN @ SK. ASIF VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /140 /2026 () //	AOR20220001736C202600118
50	D-CMAPL/24691/2026	AMAR NATH DAS VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	// () //	
51	D-CMP/24673/2026	DHANESWAR SAHOO VS TRISHNA SAHOO	SRINIBAS MOHANTY VS	// () //	
52	D-CMP/24724/2026	GOPINATH DUSAR VS AGASTI DUSAR@AGASTI BAG	AMIT PRASAD BOSE VS	// () //	
53	D-CMP/24755/2026	T. PARAMESWAR SUBUDHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// () //	
54	D-CMP/24757/2026	T.PARAMESWAR SUBUDHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// () //	
55	D-CMP/24764/2026	ANIL KUMAR SENAPATI VS AMIYA KUMAR DAS	RAJ KISHOR SWAIN VS	// () //	
56	D-CMP/24765/2026	BANCHHANIDHI PRADHAN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202600062
57	D-CONTC/24654/2026	BIGHNESH KUMAR MISHRA	ADV.	//	

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		VS	VS	()	
58	D-CONTC/24659/2026	PURNA CHANDRA BARIHA, D.E.O, KEONJHAR		//	
		BIBIJAN BIBI	ADV.	//	
		VS	VS	()	
59	D-CONTC/24669/2026	SASMITA SAHOO, I.I.C., BALANGA POLICE STATION, PURI		//	
		SIRISH CHANDRA DAS	ADV.	//	
		VS	VS	()	
60	D-CONTC/24709/2026	USHA PADHEE, IAS		//	
		SAMEER SATAPATHY	AMIT PRASAD BOSE	//	
		VS	VS	()	
61	D-CONTC/24722/2026	SUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPT., KHURDA		//	
		RASHMITA RANI NAYAK	ADV.	//	
		VS	VS	()	
62	D-CONTC/24727/2026	DR.DOLAMANI PRADHAN, CHIEF DIST MEDICAL AND PUBLIC HEALTH OFFICER, MALKANGIRI		//	
		UJWAL CHANDRA NAIK	ADV.	//	
		VS	VS	()	
63	D-CONTC/24730/2026	DR.DOLAMANI PRADHAN, CHIEF DIST MEDICAL AND PUBLIC HEALTH OFFICER, MALKANGIRI		//	
		MADAN MOHAN PADHY	ADV.	//	
		VS	VS	()	
64	D-CONTC/24734/2026	DR.DOLAMANI PRADHAN, CHIEF DIST MEDICAL AND PUBLIC HEALTH OFFICER, MALKANGIRI		//	
		SANTANU KUMAR DEHURY	ADV.	//	
		VS	VS	()	
65	D-CONTC/24769/2026	NIRANJAN SAHOO, OES-1 (SB) D.E.O, ANGUL		//	
		MANORANJAN BEHERA	ADV.	//	
		VS	VS	()	
66	D-CONTC/24770/2026	PARVEEN KUMAR VERMA, THE CHIEF EXECUTIVE OFFICER (CEO) OF TPWODL		//	
		BIDYUBHUSAN SENAPATI	ADV	//	AOR20220001600C202600123
		VS	VS	()	
67	D-CONTC/24779/2026	RAKESH MALLIK, SUPERINTENDING ENGINEER, KENDRAPARA IRIGATION DIVISION		//	
		JOGENDRA SAHOO	BRAHMANANDA TRIPATHY	//	
		VS	VS	()	
68	D-CONTC/24781/2026	AMIYA KUMAR DASH, E.O., GENERAL ADMINISTRATIVE DEPT., KHURDA		//	
		DHOBA NAYAK	BRAHMANANDA TRIPATHY	//	
		VS	VS	()	

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69	D-CONTC/24783/2026	AMIYA KUMAR DASH, E.O., GENERAL ADMINISTRATIVE DEPT., KHURDA TRILOCHANA DAS VS	BRAHMANANDA TRIPATHY VS	// // ()	
70	D-CRLA/15802/2026	AMIYA KUMAR DASH, E.O., GENERAL ADMINISTRATIVE DEPT., KHURDA KARTIKA NAYAK @ MITHUN NAYAK @ MITHUNU VS	BISWA RANJAN DAS VS	// KHALLIKOTE /516 /2021 ()	
71	D-CRLA/15844/2026	STATE OF ODISHA PRADHAN SOI VS	ASUTOSH TRIPATHY VS	// KHUNTUNI /92 /2024 ()	AOR20220001648C202600032
72	D-CRLA/15851/2026	STATE OF ODISHA RAJA @ PRAKASH PARIDA VS	SAMVIT MOHANTY VS	// BALIKUDA /448 /2024 ()	
73	D-CRLA/15864/2026	STATE OF ODISHA SOUMYARANJAN BEHERA VS	USHARANI PATI VS	// MARKAT NAGAR /135 /2025 ()	
74	D-CRLA/15869/2026	STATE OF ODISHA ALEXANDER EKKA VS	UMA SHANKAR PATEL VS	// SAMBALPUR VIGILANCE /19 /2004 ()	AOR20220000263C202600035
75	D-CRLMC/15750/2026	STATE OF ODISHA(VIG.) GAGAN BIHARI MOHANTY VS	SAMBEET PATTANAYAK VS	// // ()	AOR20220001591C202600015
76	D-CRLMC/15752/2026	RAMA CHANDRA JAGDEV MANOJ KUMAR NANDA VS	HEMANT KUMAR MUND VS	// // //0 ()	
77	D-CRLMC/15774/2026	LIONS VOCATIONAL PUBLIC SCHOOL, PATNAGARH JOGESWAR SAHU VS	SUSANTA KUMAR TRIPATHY VS	// //0 ()	
78	D-CRLMC/15777/2026 CRLMC/1767/2026	STATE OF ODISHA JYOTI PRAKASH PRADHAN VS	SIDHARTHA DAS VS	// // MANIABANDHA /54 /2026 J.M.F.C.,BARAMBA(Cuttack)	
79	D-CRLMC/15791/2026	STATE OF ODISHA JHUNI MALIK VS	PRAKASH CHANDRA DASH VS	// // GR/0000179/2026 NEMALO /112 /2019 ()	
		STATE OF ODISHA		//	

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80	D-CRLMC/15809/2026	MADAN MOHAN PANIGRAHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KEONJHAR TOWN /2 /2024 () //	
81	D-CRLMC/15826/2026	GOPAL BALLABHA PANDEY @ GOPAL BALLABH PANDEY VS STATE OF ODISHA	KODANDA KISHORE PANDA VS	RAMPUR (SONEPUR) /171 /2024 () //	
82	D-CRLMC/15837/2026	KAMAL LOCHAN MANTHAN VS PRAMOD KUMAR SWAIN	SAMVIT MOHANTY VS	/ /0 () //	
83	D-CRLMC/15845/2026	SOURAV KHILAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHUSURI /223 /2026 () //	
84	D-CRLMC/15853/2026	HARI KHARA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BOIPARIGUDA /145 /2023 () //	
85	D-CRLMC/15855/2026	ARMAN KUMAR JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SAHID NAGAR P.S. /281 /2017 () //	
86	D-CRLMC/15858/2026	TOSHARAMNAIK @ ANISH VS STATE OF ODISHA	KAMIL RASHID VS	LAKHANPUR /237 /2025 () //	
87	D-CRLMC/15865/2026	SACHIN MALLIK VS STATE OF ODISHA	PUJARANI MUDULI VS	AMBABHONA /14 /2018 () //	AOR20260000160C202600015
88	D-CRLMC/15866/2026	MANOJ KASHYAP VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	BIDANASI /163 /2022 () //	AOR20220002672C202600022
89	D-CRLMP/15784/2026	SABITRI MUNDA VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	/ /0 () //	
90	D-CRLMP/15788/2026	SUMITRA ANGARAI VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	/ /0 () //	
91	D-CRLMP/15822/2026	SHANTILATA PADHI@SANTI PADHI	KAMAL RAY	/ /0	

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		VS	VS	()	
92	D-CRLMP/15838/2026	PRATITA KUMARI PADHY@PRITI DEBENDRA MOHAN PATTANAİK	SASWATA PATNAİK	//	AOD20240001090C202600024
		VS	VS	()	
93	D-CRLREV/15753/2026	THE DEPUTY COMMISSIONER OF POLICE, BBSR AMAR KUMAR BEHERA	DIGAMBARA MISHRA	//	
		VS	VS	()	
94	D-CRLREV/15757/2026	STATE OF ODISHA(VIG.) BRAHMANANDA DAS	SOUBHAGYA SWAIN	//	
		VS	VS	()	
95	D-CRLREV/15761/2026	STATE OF ODISHA SARATHI MOHANTY @ SATIRTHA MOHANTY	SOUBHAGYA SWAIN	//	
		VS	VS	()	
96	D-CRLREV/15811/2026	STATE OF ODISHA DEBRAJ MAJHI	SASWATA PATNAİK	//	AOD20240001090C202600020
		VS	VS	()	
97	D-MACA/24714/2026	STATE OF ODISHA MAMATA MANJARI BEHERA	BIJAYANANDA SAMANTARAY	//	
		VS	VS	()	
98	D-MACA/24715/2026	MANAGING DIRECTOR, NORTHEN CARGO SERVICE, JAJPUR M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	DAYANIDHI MISHRA	//	
		VS	VS	()	
99	D-MACA/24720/2026	SULOCHANA ROUT SANJAY KUMAR BEHERA	BIJAYANANDA SAMANTARAY	//	
		VS	VS	()	
100	D-MACA/24725/2026	MANAGING DIRECTOR, NORTHEN CARGO SERVICE, JAJPUR TUSAR RANJAN BEHERA	BIJAYANANDA SAMANTARAY	//	
		VS	VS	()	
101	D-MACA/24742/2026	MANAGING DIRECTOR, NORTHEN CARGO SERVICE, JAJPUR PRAMILA BEHERA	BIJAYANANDA SAMANTARAY	//	
		VS	VS	()	
102	D-MACA/24775/2026	MANAGING DIRECTOR, NORTHEN CARGO SERVICE, JAJPUR The Manager Legal TP Hubs, MS Oriental Insurance Company Ltd	ANIL KUNNSWAR NAYAK	//	AOD20250000656C202600011
		VS	VS	()	

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103	D-MACA/24776/2026	Rama Ranjan Mallik MANAGER, LEGAL, ORIENTAL INSURANCE CO.LTD.	BSRISH KUMAR MOHANTY	//	
		VS	VS	0	
		SANKET MANDAL		//	
104	D-MACA/24777/2026	HAREKRUSHNA BEHERA	BIJAYANANDA SAMANTARAY	//	
		VS	VS	0	
		MANAGING DIRECTOR, NORTHEN CARGO SERVICE, JAJPUR		//	
105	D-MACA/24778/2026	SURENDRA BEHERA	BIJAYANANDA SAMANTARAY	//	
		VS	VS	0	
		MANAGING DIRECTOR, NORTHEN CARGO SERVICE, JAJPUR		//	
106	D-MACA/24782/2026	MANAGER, LEGAL, ORIENTAL INSURANCE CO.LTD.	BSRISH KUMAR MOHANTY	//	
		VS	VS	0	
		MRINAL MANDAL		//	
107	D-MACA/24784/2026	THE MANAGER, LEGAL, ORIENTAL INSURANCE CO.LTD.	SANTOSH KUMAR MOHANTY	//	
		VS	VS	0	
		BHASKAR CHANDRA BEHERA		//	
108	D-MACA/24785/2026	B.M., ORIENTAL INSURANCE CO.LTD., SUNDARGARH	SANTOSH MOHANTY	//	
		VS	VS	0	
		BASANTI DEVI		//	
109	D-MACA/24786/2026	THE MANAGER, LEGAL, ORIENTAL INSURANCE CO.LTD.	SANTOSH KUMAR MOHANTY	//	
		VS	VS	0	
		BHASKAR CHANDRA BEHERA		//	
110	D-MACA/24787/2026	MANAGER, LEGAL, ORIENTAL INSURANCE CO.LTD.	BSRISH KUMAR MOHANTY	//	
		VS	VS	0	
		SUKANTI BEHERA@MANDAL		//	
111	D-MACA/24788/2026	THE MANAGER, LEGAL, ORIENTAL INSURANCE CO.LTD.	SANTOSH KUMAR MOHANTY	//	
		VS	VS	0	
		PRAKASH KUMAR MANDAL		//	
112	D-MATA/24646/2026	SOUMYADARSAN TRIPATHY	MAHES DAS	//	
		VS	VS	0	
		AGATA DIGAL		//	
113	D-RSA/24701/2026	NUSRAT FATMA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		LALITA PATRA		//	

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114	D-RSA/24767/2026	MAA MANIKESHWARI UNIVERSITY VS SANDEEP KUMAR DASH	DHANANJAYA MUND VS	// ()	AOR20220001492C202600150
115	D-TRP(C)/24754/2026	STHITAPRANGYA GAJENDRA@DAS VS DILLIP KUMAR DAS	HRUDANANDA MOHAPATRA VS	// ()	
116	D-WA/24662/2026	M/S RAMKY SUSTAINABILITY SOLUTIONS PRIVATE LIMITED VS BHUBANESWAR MUNICIPAL CORPORATION, BBSR	SUPRIYA DATTA VS	// ()	
117	D-WA/24679/2026	NIDRA KHAMARI VS STATE OF ODISHA	NIHAL RATH VS	// ()	
118	D-WA/24694/2026	MACHHUA HO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// ()	
119	D-WA/24763/2026	NAYAGARH DIST. CENTRAL COOPERATIVE BANK LTD., WORKERS UNION, NAYAGARH VS NAYAGARH DIST. CENTRAL COOPERATIVE BANK LTD., WORKERS UNION, NAYAGARH	TEJAN KUMAR BISWAL VS	// ()	
120	D-WA/24766/2026	NAYAGARH DISTRICT CENTRAL COOPERATIVE BANK LTD., WORKERS UNION, NAYAGARH VS NAYAGARH DIST. CENTRAL COOPERATIVE BANK LTD., WORKERS UNION, NAYAGARH	KRANJAN KUMAR BISWAL VS	// ()	
121	D-WA/24772/2026	STATE OF ODISHA VS MAHESWAR BARIK	PRABIR KUMAR RAY,A.G.A VS	// ()	LOD20240000172C202600188
122	D-WA/24773/2026	BIRANCHI NARAYAN PARIJA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// ()	AOD20240000311C202600048
123	D-WA/24774/2026	MAHANADI COALFIELDS LIMITED VS THE CONTROLLING AUTHORITY	SASWATA PATNAIK VS	// ()	AOD20240001090C202600019
124	D-WP(C)/24641/2026	DHANESWAR JENA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()	
125	D-WP(C)/24642/2026	GAYATRI SAHOO	PRABHAKAR SABAT	//	AOD20260000172C202600046

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/24643/2026	KANAKALATA PATRA @ JOSHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/24644/2026	KABITA BHUYAN	JINU RANI	//	AOD20260000172C202600045
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/24645/2026	ASHOK MOHANTY	JINU RANI	//	AOD20260000172C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/24647/2026	KRUSHNA CHANDRA NAYAK	JINU RANI	//	AOD20260000172C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/24648/2026	BAIDHAR HEMBRAM	PRABHAKAR SABAT	//	AOD20260000172C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/24649/2026	RACHANA MOHANTY	OM SWARUP	//	
		VS	VS	()	
		PRATIK KUMAR CHOUHAN		//	
132	D-WP(C)/24650/2026	JHUNU LATA SWAIN	JINU RANI	//	AOD20260000172C202600041
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/24651/2026	BHUMI TANTY	KARUNAKAR GAYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/24652/2026	LITA RANI SAHOO	PRABHAKAR SABAT	//	AOD20260000172C202600047
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/24653/2026	KUNI PANDA @ GEETANJALI MOHAPATRA	SOUBHAGYA SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/24655/2026	SUCHISMITA RATH	MIHIR KANTA RATH	//	
		VS	VS	()	

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137	D-WP(C)/24656/2026	STATE OF ODISHA ASHRITA PRIYADARSANI PANIGRAHI VS	MIHIR KANTA RATH VS	// // 0	
138	D-WP(C)/24657/2026	STATE OF ODISHA BIRENDRA KUMAR MALIK VS	MIHIR KANTA RATH VS	// // 0	
139	D-WP(C)/24658/2026	STATE OF ODISHA SANA GOUDA VS	SANJEEB KUMAR JENA VS	// // 0	AOR20220000044C202600011
140	D-WP(C)/24660/2026	STATE OF ODISHA KAILASH CHANDRA BHOI VS	SUSHANTA KUMAR JOSHI VS	// // 0	
141	D-WP(C)/24661/2026	STATE OF ODISHA SURANJAN MOHANTY VS	MIHIR KANTA RATH VS	// // 0	
142	D-WP(C)/24663/2026	STATE OF ODISHA NILADRI BIHARI PATTAYAT VS	MIHIR KANTA RATH VS	// // 0	
143	D-WP(C)/24664/2026	STATE OF ODISHA MADHUSMITA DORA VS	TANMAY MISHRA VS	// // 0	
144	D-WP(C)/24665/2026	STATE OF ODISHA SANJAYA PADHAN VS	BHOJARAJ SETH VS	// // 0	
145	D-WP(C)/24666/2026 WP(C)/17009/2026	STATE OF ODISHA DEEPAK KUMAR MISHRA VS	SAROJA KANTA SAMAL VS	// // 0	
146	D-WP(C)/24667/2026	STATE OF ODISHA SADANANDA JENA VS	NIRANJAN LENKA VS	// // 0	
147	D-WP(C)/24668/2026	STATE OF ODISHA ASHOK KUMAR PANDA VS ADDL. COMMISSIONER, LAND RECORDS AND SETTLEMENT, HEAD QUARTER, JAJPUR	MAMATA MISHRA VS	// // 0 //	

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148	D-WP(C)/24670/2026	M/S.RAJLAXMI CONSTRUCTIONS LTD., CUTTACK VS UNION OF INDIA	ABINASH ACHARYA VS	// 0 //	
149	D-WP(C)/24671/2026	SANJUKTA KUMARI PANI VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //	
150	D-WP(C)/24672/2026	SAUVAGYA JENA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
151	D-WP(C)/24674/2026	RABI NARAYAN SAHOO VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
152	D-WP(C)/24675/2026	SUKANTI RANA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
153	D-WP(C)/24676/2026	RATIKANTA ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //	
154	D-WP(C)/24677/2026	PURNA CHANDRA JENA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
155	D-WP(C)/24678/2026	PRADIP CHANDRA NAG VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //	
156	D-WP(C)/24680/2026	ARDHENDU RANA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
157	D-WP(C)/24681/2026	GUPTA PRASAD NAYAK VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //	
158	D-WP(C)/24682/2026	PURNA CHANDRA ROUT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
159	D-WP(C)/24683/2026	RAM NARAYAN PANDA	GOPAL KRISHNA NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/24684/2026	SANTOSH KUMAR AGRAWALA	UMA CHARAN MISHRA	//	
		VS	VS	0	
		HIGH COURT OF ORISSA, CUTTACK		//	
161	D-WP(C)/24685/2026	MADHUSMITA SAHOO	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/24686/2026	M/S.DURGESH MOTORS PVT.LTD., CUTTACK	ASISH MISHRA	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//	
163	D-WP(C)/24687/2026	SUKANTI NAIK	SUSHANTA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/24688/2026	ARJUNA NAYAK	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/24689/2026	NAMITA MISHRA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/24690/2026	SASMITA BISWAL	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/24692/2026	RANJIT KUMAR NAYAK	RAMAKANTA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/24693/2026	NANI GOPAL CHAND	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/24695/2026	PURNA CHANDRA JENA	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/24696/2026	SHESADEV PANIGRAHI	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	

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171	D-WP(C)/24697/2026	STATE OF ODISHA SONALI MOHAPATRA VS ANIRUDHA DASH	PRAVAT KUMAR MOHANTY VS	// // 0 //	
172	D-WP(C)/24698/2026 WP(C)/16987/2026	MD ZAKIR HUSSEIN VS STATE OF ORISSA	SIDHARTHA DAS VS	// // 0 //	
173	D-WP(C)/24699/2026	BISHIKESAN ROUT VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// // 0 //	
174	D-WP(C)/24700/2026	JHADESWAR ISPAT PRIVATE LIMITED VS THE STATE TAX OFFICER, CT AND GST CIRCLE, JHARSUGUDA	BHABANI PRASAD MOHANTY VS	// // 0 //	
175	D-WP(C)/24702/2026	RATIKANTA ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// // 0 //	
176	D-WP(C)/24703/2026	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //	
177	D-WP(C)/24704/2026	SAMBUNATH PATI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //	
178	D-WP(C)/24705/2026	ASHISH BADHAN VS ASSISTANT COMMISSIONER, CT AND GST ENFORCEMENT UNIT, JHARSUGUDA	BHABANI PRASAD MOHANTY VS	// // 0 //	
179	D-WP(C)/24706/2026	M/S.LAXMI COLD STORAGE, SUNDERGARH VS THE STATE TAX OFFICER, CT AND GST CIRCLE, SUNDERGARH	BHABANI PRASAD MOHANTY VS	// // 0 //	
180	D-WP(C)/24707/2026	SASMITA MAHAKUR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //	
181	D-WP(C)/24708/2026	RANJITA KANHAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // 0 //	

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182	D-WP(C)/24710/2026	BIJAY KUMAR AGRAWAL VS THE SATE TAX OFFICER, CT AND GST CIRCLE, JHARSHUGUDA	BHABANI PRASAD MOHANTY VS JHARSHUGUDA	// () //	
183	D-WP(C)/24711/2026	RAJESH KUMAR TIBREWAL VS THE ASSISTANT COMMISSIONER OF CT AND GST ENFORCEMENT UNIT, JHARSUGUDA	BHABANI PRASAD MOHANTY VS JHARSUGUDA	// () //	
184	D-WP(C)/24712/2026	M/S. SRI JAGANNATH ENGINEERING AND CONSTRUCTION, JHARSUGUDA VS THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, JHARSUGUDA	BHABANI PRASAD MOHANTY VS JHARSUGUDA	// () //	
185	D-WP(C)/24713/2026	DR.NAMITA MISHRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS STATE OF ODISHA	// () //	
186	D-WP(C)/24716/2026	JOYCE DUNG DUNG VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS STATE OF ODISHA	// () //	
187	D-WP(C)/24717/2026	BAMAN CHANDRA RAJ VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS STATE OF ODISHA	// () //	
188	D-WP(C)/24718/2026 WP(C)/16989/2026	M/S YAZDANI STEEL AND POWER LIMITED, BHUBANESHWAR VS STATE OF ODISHA	NEELAM MAHAPATRA VS STATE OF ODISHA	// () //	
189	D-WP(C)/24719/2026	DIPTIMAYEE SAHOO VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS STATE OF ODISHA	// () //	
190	D-WP(C)/24721/2026	M/S.KALINGA ENTERPRISES, JHARSUGUDA VS THE STATE TAX OFFICER, CT AND GST CIRCLE, JHARSUGUDA	BHABANI PRASAD MOHANTY VS JHARSUGUDA	// () //	
191	D-WP(C)/24723/2026	PARADIP PORT AND DOCK MAZDOOR UNION, PARADIP VS BANK OF BARODA, GUJARAT	BHABANI PRASAD MOHANTY VS BANK OF BARODA, GUJARAT	// () //	
192	D-WP(C)/24726/2026	PURNA CHANDRA PATRA VS STATE OF ODISHA	DILIP KUMAR MISRA VS STATE OF ODISHA	// () //	
193	D-WP(C)/24728/2026	SANTI KALARI @ BHOSAGAR	RABINDRA KUMAR SAHOO	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/24729/2026	DR. PHAGUNATH BHOI	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
		UNION OF INDIA		//	
195	D-WP(C)/24731/2026	RAM DAS KISKU	DEEPALI MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/24732/2026	UMA SHANKAR SONKAR	SATRUGHNA DASH (A)	//	AOR20220001212C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/24733/2026	SOUMYA SURAVITA SINGH	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/24735/2026	M/S.SRI GANESH ENTERPRISES, ANUGUL	ITISHREE TRIPATHY	//	
		VS	VS	()	
		UNION OF INDIA		//	
199	D-WP(C)/24736/2026	SUNIL KUMAR SING	SASWATA PATNAIK	//	AOD20240001090C202600021
		VS	VS	()	
		UNION OF INDIA		//	
200	D-WP(C)/24737/2026	BIJAY KUMAR KUJUR	DEEPALI MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/24738/2026	PARAMJEET SINGH	SATRUGHNA DASH (A)	//	AOR20220001212C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/24739/2026	NIHAR RANJAN ROUT	SATRUGHNA DASH (A)	//	AOR20220001212C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/24740/2026	ODISHA RASTRAVASA PARISADA, PURI	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
		UNION OF INDIA		//	
204	D-WP(C)/24741/2026	SANTOSH PRADHAN	PRABHAKAR SABAT	//	AOD20260000172C202600050
		VS	VS	()	

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205	D-WP(C)/24743/2026	STATE OF ODISHA RAJ KISHORE SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
206	D-WP(C)/24744/2026	STATE OF ODISHA SOUMYA RANJAN SWAIN VS	JINU RANI VS	// // 0	AOD20260000172C202600049
207	D-WP(C)/24745/2026	STATE OF ODISHA PRABINA NAIK VS	AMIYA KUMAR CHHATOI VS	// // 0	
208	D-WP(C)/24746/2026	STATE OF ODISHA LAXMIDHAR SWAIN VS	PRABHAKAR SABAT VS	// // 0	AOD20260000172C202600048
209	D-WP(C)/24747/2026	STATE OF ODISHA ASHOK KUMAR DASH VS	HARI KRUSHNA PANIGRAHI VS	// // 0	
210	D-WP(C)/24748/2026	STATE OF ODISHA NIRANJAN SARANGI VS	KUNAL KUMAR SWAIN VS	// // 0	
211	D-WP(C)/24749/2026	STATE OF ODISHA TWINKLE SOREN VS	AMIYA KUMAR CHHATOI VS	// // 0	
212	D-WP(C)/24750/2026	STATE OF ODISHA RAJESH KUMAR DASH VS	RAJESH RANJAN SAHOO VS	// // 0	
213	D-WP(C)/24751/2026	THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL RASHMIREKHA ACHARYA VS	ARIJEET MISHRA VS	// // 0	
214	D-WP(C)/24752/2026	THE COLLECTOR, KENDRAPARA RATIKANTA ROUT VS	SATYA RANJAN MULIA VS	// // 0	
215	D-WP(C)/24753/2026	STATE OF ODISHA KABITA CHHOTRAY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// // 0 //	

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216	D-WP(C)/24756/2026	SUJIT SUNANI VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //	
217	D-WP(C)/24758/2026	BISWANATH NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	
218	D-WP(C)/24759/2026	LALITENDU JENA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
219	D-WP(C)/24760/2026	HI-TECH SCHOOL AND COLLEGE OF NURSING, BHUBANESWAR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
220	D-WP(C)/24761/2026	THE MANAGING COMMITTEE OF SASWAT BIDYANIKETAN, PUNJAPUR VS STATE OF ODISHA	KETAN KUMAR BISWAL VS	// 0 //	
221	D-WP(C)/24762/2026	THE MANAGING COMMITTEE OF BARADA BADALPUR HIGH SCHOOL, BISPUR VS STATE OF ODISHA	PURUSHKOT BISWAL VS	// 0 //	
222	D-WP(C)/24768/2026	M/S ORISSA HOMES PRIVATE LIMITED, KHURDA VS THE ODISHA REAL ESTATE REGULATORY AUTHORITY (ORERA) BHUBANESWAR	SOMA PATNAIK VS	// 0 //	
223	D-WP(C)/24771/2026	M/S.ORISSA HOMES PVT.LTD., BHUBANESWAR VS THE ODISHA REAL ESTATE REGULATORY AUTHORITY (OREDA), BHUBANESWAR	SOMA PATNAIK VS	// 0 //	
224	D-WP(C)/24780/2026	SURENDRA JENA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //	
225	D-WP(C)/24789/2026	AWARENESS SAFE SAVE AND SIMPLE CREDIT SUNISARGARIA CO-OPERATIVE LTD VS STATE OF ODISHA	SARGARIA CO-OPERATIVE LTD VS	// 0 //	AOD20240001090C202600025
226	D-WP(C)/24790/2026	SASHIBHUSAN PRATAP VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //	AOD20240000645C202600021
227	D-WP(C)/24791/2026	ABYA KISHOR BARGAI	ASUTOSH ROUT	//	AOR20260000160C202600016

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WPCRL/15797/2026	GITANJALI SI	PARSURAM PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/15734/2026	LAXMIDHAR MALLICK	AMITAV TRIPATHY	FATEGARH /154 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/15735/2026	BIJAYA KUMAR SAHU @ BIJAYA KU. SAHU	GOKULANANDA SAHU	PAIKMAL /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/15736/2026	BIKKI MITTAL	SIDHARTHA DAS	PADAMPUR /38 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/15737/2026	TARESWAR BISWAL @ PARIA BISWAL	AMITAV TRIPATHY	FATEGARH /55 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/15738/2026	HEMANT KUMAR SAHOO	KSHIROD KUMAR ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/15739/2026	TAPAS @ TAPAS RANJAN TRIPATHY	PRIYA RANJAN SINGH	KANTABANIA PS /106 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/15740/2026	KUMUNDA DAS @ KUMUND DAS	DEEPAK DAS	BANSADA /110 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/15741/2026	ADITYA DAS	SARADA PRASAD DASH	BIDANASI /36 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/15742/2026	SANJAY SAMAL	CHEERA RANJAN SATAPATHY	SALIPUR /275 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/15746/2026	AKLESH KUMAR PANDA	RAMAKANTA MISHRA	PUINTALA /121 /2026	AOR20220004226C202600006
		VS	VS	()	

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239	D-ABLAPL/15748/2026	STATE OF ODISHA BATA @ SATYAJIT SAHOO VS	SANJAY KUMAR PATTANAIAK VS	// TANGI /258 /2026 ()	
240	D-ABLAPL/15749/2026	STATE OF ODISHA MANI SAHU @ MANI RAJ SAHU VS	KARUNAKAR GAYA VS	// BAIDYANATHPUR /137 /2026 ()	
241	D-ABLAPL/15751/2026	STATE OF ODISHA PAPU ROUT @ JAYANTA ROUT VS	BHARAT BHUSAN ROURAY VS	// BANAPUR P.S. /173 /2026 ()	
242	D-ABLAPL/15754/2026	STATE OF ODISHA BIJAY DAS @ SILU VS	AMULYA RATNA PANDA VS	// REMUNA /93 /2026 ()	
243	D-ABLAPL/15756/2026	STATE OF ODISHA PURNA CHANDRA DAS VS	AMULYA RATNA PANDA VS	// REMUNA /93 /2026 ()	
244	D-ABLAPL/15758/2026	STATE OF ODISHA PARMANAND SHAW @ PARMA SAW VS	SOUMYA RANJAN DAS VS	// BRAHMANITARANG /145 /2026 ()	
245	D-ABLAPL/15759/2026	STATE OF ODISHA SK MASROOR @ DABAR @ SK MASHROOR VS	AKSHAYA KUMAR SAHOO VS	// HINDOL /143 /2026 ()	
246	D-ABLAPL/15760/2026	STATE OF ODISHA ANUBHAB JENA VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /400 /2025 ()	
247	D-ABLAPL/15762/2026	STATE OF ODISHA KAJAL MISHRA VS	SATYA RANJAN PATI VS	// BADAGODA P.S. /294 /2026 ()	
248	D-ABLAPL/15765/2026	STATE OF ODISHA BISWARANJAN DAS VS	SATYA RANJAN PATI VS	// BADAGODA P.S. /294 /2026 ()	
249	D-ABLAPL/15767/2026	STATE OF ODISHA MAKARA MALLICK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /254 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/15768/2026	MANISH AGRAWAL VS STATE OF ODISHA	JYOTI RANJAN DEO VS	JAJPUR TOWN /162 /2026 () //	AOR20220002834C202600020
251	D-ABLAPL/15769/2026	RABINARAYAN MAJHI @ TIKU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202600157
252	D-ABLAPL/15771/2026	MAHESWAR SAHOO @ MAHI VS STATE OF ODISHA	HEMANT KUMAR TRIPATHY VS	KHUNTUNI /135 /2026 () //	
253	D-ABLAPL/15776/2026	SUKADEV @ PRADIP KUMAR BARIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	NANDIPADA /139 /2026 () //	
254	D-ABLAPL/15779/2026	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	SOU MENDRA PATTANA I K VS	PIPLI /120 /2026 () //	
255	D-ABLAPL/15782/2026	SK. KAIYUM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /171 /2026 () //	
256	D-ABLAPL/15796/2026	PRITAM KUMAR JENA @ PRITAM KU. JENA @ PRITAM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GURANDI /40 /2026 () //	
257	D-ABLAPL/15799/2026	UMAKANTA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALASORE SADAR /291 /2026 () //	
258	D-ABLAPL/15800/2026	HAREKRUSHNA MANGARAJ VS STATE OF ODISHA	LINGARAJ MOHANTY VS	BALIAN TA P.S. /254 /2026 () //	AOD20240000806C202600020
259	D-ABLAPL/15801/2026	HEMANTA KUMAR BHUYAN VS STATE OF ODISHA	LINGARAJ MOHANTY VS	BALIAN TA P.S. /242 /2026 () //	AOD20240000806C202600019
260	D-ABLAPL/15804/2026	MANOJ BARIK @ TUKUNA BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /229 /2026 () //	
261	D-ABLAPL/15805/2026	ARJUN DHARUA @ MAKHUNU DHARUA	SURYAKANTA DWIBEDI	//0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/15806/2026	GOPINATH MAHAKUD @ GOPINATH MEHER	RAJ KISHOR SWAIN	MANAMUNDA /197 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/15808/2026	BASANTA MOHANTY @ BASIA MOHANTY	HRUDANANDA MOHAPATRA	ATHGARH /168 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/15810/2026	HARI CHANDAN PARIDA @ RAHUL	RAJ KISHOR SWAIN	RASOL /101 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/15813/2026	DUDHESWAR BAG	SURYAKANTA DWIBEDI	MURIBAHAL /82 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/15814/2026	RAVINDRA BARADA @ RAVI	JYOTIRMAYA SAHOO	GURANDI /40 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/15816/2026	ANSUMAN SAHOO @ GUDU	RAJ KISHOR SWAIN	RASOL /101 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/15818/2026	NASIM KHAN @ HIDAYATULLA KHAN	SURYAKANTA DWIBEDI	TUREIKELA /11 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/15819/2026	RANJAN SWAIN	SANGRAM KESHARI ROUT	MADHUPATNA /188 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/15820/2026	BISWAJIT JENA	BHARAT BHUSAN ROURAY	NACHUNI /167 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/15823/2026	RABINDRA KUMAR SAHOO	SUBHAM SATAPATHY	BHANDARIPOKHARI /244 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/15824/2026	PRASANT SRICHANDAN	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /111 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/15825/2026	STATE OF ODISHA SUBHALAXMI SAHU VS	DEBA KUMAR RATH VS	// KHANDAGIRI P.S. /414 /2026 ()	
274	D-ABLAPL/15827/2026	STATE OF ODISHA NAKULA PUJARI VS	DIPTI RANJAN BHOKTA VS	// MACHHKUND /68 /2026 ()	
275	D-ABLAPL/15828/2026	STATE OF ODISHA KABIRAJ DALAI @ DALEI VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /64 /2026 ()	
276	D-ABLAPL/15834/2026	STATE OF ODISHA PINTU SAHU @ PINTU KUMAR SAHU VS	BAISHNAB CHARAN PATRA VS	// ANGUL SADAR PS /389 /2026 ()	AOR20220000753C202600005
277	D-ABLAPL/15836/2026	STATE OF ODISHA DEO NARAYAN SAHOO VS	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202600076
278	D-ABLAPL/15840/2026	STATE OF ODISHA MANORANJAN SWAIN VS	ARIJEET MISHRA VS	// BARI RAMCHANDRAPUR /171 /2026 ()	
279	D-ABLAPL/15841/2026	STATE OF ODISHA RAJENDRA PRASAD SINGHDEO VS	BISWAJIT NAYAK VS	// BIRMITRAPUR /160 /2026 ()	
280	D-ABLAPL/15842/2026	STATE OF ODISHA BASANTA KUMAR SAHOO @ BASANTA SAHU VS	JYOTIRMAYA SAHOO VS	// KODALA /535 /2024 ()	
281	D-ABLAPL/15843/2026	STATE OF ODISHA MINAKETAN DIGAL VS	BAIJAYANTI MOHANTY VS	// K.NUAGOAN /174 /2025 ()	
282	D-ABLAPL/15846/2026	STATE OF ODISHA RAKESH DAS VS	SAMARESH PATTANAIAK VS	// ERASAMA /176 /2026 ()	
283	D-ABLAPL/15849/2026	STATE OF ODISHA GAJENDRA DHADA VS	NILAM SWAIN VS	// AGARAPADA /119 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/15854/2026	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	SOURAV KUMAR PALAI VS	PURI SADAR /284 /2026 () //	
285	D-ABLAPL/15856/2026	RABI NAHAK VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BHANJANAGAR /168 /2009 () //	
286	D-ABLAPL/15857/2026	ASHA BATHWAL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	LAXMISAGAR P.S. /65 /2026 () //	
287	D-ABLAPL/15859/2026	MANTU PANDA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BHADRAK TOWN /279 /2026 () //	
288	D-ABLAPL/15860/2026	GURUDEV MALIK VS STATE OF ODISHA	HAREKRUSHNA DASH VS	BALICHANDRAPUR /181 /2026 () //	AOD20240000001C202600051

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MISC CASES FILED on :26/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRP(C)/24754/2026 TRP(C)/ /	STHITAPRANGYA GAJENDRA@DAS MP	HRUDANANDA MOHAPATRA	188/2026
2	D-MATA/24646/2026 MATA/ /	SOUMYADARSAN TRIPATHY MP	MAHES DAS	332/2026
3	D-BLAPL/8535/2026 BLAPL/2907/2026	CHANDINI AGRAWAL @ MITTAL MP	MANOJ VERMA	390/2026
4	D-BLAPL/5387/2026 BLAPL/1837/2026	BUBU @ DEBI PRASAD JENA @ DEVI PRASAD JENA MP	SANDEEP KUMAR ANIDHAR NAYAK(SR.ADV.)	GOREKHANATH DAS 391/2026
5	D-BLAPL/15787/2026 BLAPL/ /	PRASAD GANTA MP	DAYANIDHI MISHRA	392/2026
6	D-CRLREV/15753/2026 CRLREV/ /	AMAR KUMAR BEHERA MP	DIGAMBARA MISHRA	637/2026
7	D-CRLREV/15753/2026 CRLREV/ /	AMAR KUMAR BEHERA MP	DIGAMBARA MISHRA	638/2026
8	D-CRLREV/15757/2026 CRLREV/ /	BRAHMANANDA DAS MP	SOUBHAGYA SWAIN	639/2026
9	D-CRLREV/15761/2026 CRLREV/ /	SARATHI MOHANTY @ SATIRTHA MOHANTY MP	SOUBHAGYA SWAIN	640/2026
10	D-RSA/24701/2026 RSA/ /	NUSRAT FATMA MP	PRASANTA KUMAR SATAPATHY	867/2026
11	D-RSA/24767/2026 RSA/ /	MAA MANIKESHWARI UNIVERSITY MP	DHANANJAYA MUND	868/2026
12	D-CMP/24673/2026 CMP/ /	DHANESWAR SAHOO MP	SRINIBAS MOHANTY	1032/2026
13	D-CMP/24724/2026 CMP/ /	GOPINATH DUSAR MP	AMIT PRASAD BOSE	1033/2026
14	D-CMP/24755/2026 CMP/ /	T. PARAMESWAR SUBUDHI MP	DIPTI RANJAN BHOKTA	1034/2026
15	D-CMP/24757/2026 CMP/ /	T.PARAMESWAR SUBUDHI MP	DIPTI RANJAN BHOKTA	1035/2026
16	D-CMP/24765/2026 CMP/ /	BANCHHANIDHI PRADHAN MP	ARUN KUMAR BEHERA	1036/2026
17	D-MACA/24776/2026 MACA/ /	MANAGER, LEGAL, ORIENTAL INSURANCE CO.LTD., SUNDARMOHANTY MP	SANJOY KUMAR BRINDHANESWAR	1250/2026
18	D-MACA/24776/2026 MACA/ /	MANAGER, LEGAL, ORIENTAL INSURANCE CO.LTD., SUNDARMOHANTY MP	SANJOY KUMAR BRINDHANESWAR	1251/2026
19	D-MACA/24776/2026 MACA/ /	MANAGER, LEGAL, ORIENTAL INSURANCE CO.LTD., SUNDARMOHANTY MP	SANJOY KUMAR BRINDHANESWAR	1252/2026
20	D-MACA/24782/2026 MACA/ /	MANAGER, LEGAL, ORIENTAL INSURANCE CO.LTD., SUNDARMOHANTY MP	SANJOY KUMAR BRINDHANESWAR	1253/2026
21	D-MACA/24782/2026 MACA/ /	MANAGER, LEGAL, ORIENTAL INSURANCE CO.LTD., SUNDARMOHANTY MP	SANJOY KUMAR BRINDHANESWAR	1254/2026
22	D-MACA/24782/2026 MACA/ /	MANAGER, LEGAL, ORIENTAL INSURANCE CO.LTD., SUNDARMOHANTY MP	SANJOY KUMAR BRINDHANESWAR	1255/2026
23	D-MACA/24784/2026 MACA/ /	THE MANAGER, LEGAL, ORIENTAL INSURANCE CO.LTD., SUNDARMOHANTY MP	SANJOY KUMAR BRINDHANESWAR	1256/2026
24	D-MACA/24784/2026 MACA/ /	THE MANAGER, LEGAL, ORIENTAL INSURANCE CO.LTD., SUNDARMOHANTY MP	SANJOY KUMAR BRINDHANESWAR	1257/2026
25	D-MACA/24785/2026 MACA/ /	B.M., ORIENTAL INSURANCE CO.LTD., SUNDARMOHANTY MP	SANJOY KUMAR BRINDHANESWAR	1258/2026
26	D-MACA/24786/2026	THE MANAGER, LEGAL, ORIENTAL INSURANCE CO.LTD., SUNDARMOHANTY	SANJOY KUMAR BRINDHANESWAR	

	MACA/ /	MP		1259/2026
27	D-MACA/24786/2026	THE MANAGER, LEGAL, ORIENTAL INSURANCE CO. LTD., SUNDAR	SANJOSE KUTLA BHIMANNESWAR	
	MACA/ /	MP		1260/2026
28	D-MACA/24785/2026	B.M., ORIENTAL INSURANCE CO.LTD., SUNDAR	ROSHI MOHANTY	
	MACA/ /	MP		1261/2026
29	D-MACA/24787/2026	MANAGER, LEGAL, ORIENTAL INSURANCE CO. LTD.	S.K.B.S.RR MOHANTY	
	MACA/ /	MP		1262/2026
30	D-MACA/24788/2026	THE MANAGER, LEGAL, ORIENTAL INSURANCE CO. LTD., SUNDAR	SANJOSE KUTLA BHIMANNESWAR	
	MACA/ /	MP		1263/2026
31	D-MACA/24787/2026	MANAGER, LEGAL, ORIENTAL INSURANCE CO. LTD.	S.K.B.S.RR MOHANTY	
	MACA/ /	MP		1264/2026
32	D-MACA/24788/2026	THE MANAGER, LEGAL, ORIENTAL INSURANCE CO. LTD., SUNDAR	SANJOSE KUTLA BHIMANNESWAR	
	MACA/ /	MP		1265/2026
33	D-MACA/45615/2025	THE SR. D.M., M/S. UNITED INDIA INSURANCE CO. LTD.	NEELKOMPANMAITIDIBHUNIANESWAR	
	MACA/508/2026	MP		1266/2026
34	D-MACA/45615/2025	THE SR. D.M., M/S. UNITED INDIA INSURANCE CO. LTD.	NEELKOMPANMAITIDIBHUNIANESWAR	
	MACA/508/2026	MP		1267/2026
35	D-CRLMC/15752/2026	MANOJ KUMAR NANDA	HEMANT KUMAR MUND	
	CRLMC/ /	MP		1377/2026
36	D-CRLMC/15777/2026	JYOTI PRAKASH PRADHAN	SIDHARTHA DAS	
	CRLMC/1767/2026	MP		1378/2026
37	D-CRLMC/15750/2026	GAGAN BIHARI MOHANTY	SAMBEET PATTANAYAK	
	CRLMC/ /	MP		1379/2026
38	D-CRLMC/15809/2026	MADAN MOHAN PANIGRAHI	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		1380/2026
39	D-CRLMC/15837/2026	KAMAL LOCHAN MANTHAN	SAMVIT MOHANTY	
	CRLMC/ /	MP		1381/2026
40	D-CRLMC/15855/2026	ARMAN KUMAR JENA	SIDDHARTH GOUTAM DAS	
	CRLMC/ /	MP		1382/2026
41	D-CRLA/38579/2025	BIGHNESWAR DAS	BIRAJA PRASAD TRIPATHY	
	CRLA/1452/2025	MP		1421/2026
42	D-CRLA/15802/2026	KARTIKA NAYAK @ MITHUN NAYAK @ MITHUN	ANJAN DAS	
	CRLA/ /	MP		1422/2026
43	D-CRLA/15802/2026	KARTIKA NAYAK @ MITHUN NAYAK @ MITHUN	ANJAN DAS	
	CRLA/ /	MP		1423/2026
44	D-CRLA/15802/2026	KARTIKA NAYAK @ MITHUN NAYAK @ MITHUN	ANJAN DAS	
	CRLA/ /	MP		1424/2026
45	D-WA/20534/2026	PUNJAB NATIONAL BANK, NEW DELHI	ANJAN KUMAR BISWAL	
	WA/795/2026	MP		1892/2026
46	D-WA/20534/2026	PUNJAB NATIONAL BANK, NEW DELHI	ANJAN KUMAR BISWAL	
	WA/795/2026	MP		1893/2026
47	D-WA/24662/2026	M/S RAMKY SUSTAINABILITY SOLUTIONS PRIVATE LTD	HYDERABAD	
	WA/ /	MP		1894/2026
48	D-WA/20535/2026	PUNJAB NATIONAL BANK	ANJAN KUMAR BISWAL	
	WA/ /	MP		1895/2026
49	D-WA/20535/2026	PUNJAB NATIONAL BANK	ANJAN KUMAR BISWAL	
	WA/ /	MP		1896/2026
50	D-WA/24679/2026	NIDRA KHAMARI	NIHAL RATH	
	WA/ /	MP		1897/2026
51	D-WA/24679/2026	NIDRA KHAMARI	NIHAL RATH	
	WA/ /	MP		1898/2026
52	D-WA/24694/2026	MACHHUA HO	LAXMIKANTA MOHANTY	
	WA/ /	MP		1899/2026
53	D-WA/24763/2026	NAYAGARH DIST. CENTRAL COOPERATIVE BANK	KUMARNISWAGARH	
	WA/ /	MP		1900/2026
54	D-WA/24763/2026	NAYAGARH DIST. CENTRAL COOPERATIVE BANK	KUMARNISWAGARH	
	WA/ /	MP		1901/2026
55	D-WA/24766/2026	NAYAGARH DISTRICT CENTRAL COOPERATIVE BANK	KUMARNISWAGARH	
	WA/ /	MP		1902/2026
56	D-WA/24766/2026	NAYAGARH DISTRICT CENTRAL COOPERATIVE BANK	KUMARNISWAGARH	
	WA/ /	MP		1903/2026
57	D-WA/24772/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		1904/2026

58	D-WA/24772/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1905/2026
59	D-WA/24773/2026 WA/ /	BIRANCHI NARAYAN PARIJA MP	RAMAKRISHNA BISOI	1906/2026
60	D-WP(C)/40378/2024 WP(C)/23750/2024	SWAPNABRATA MISHRA MP	ABHISHEK DASH, MR.R.P.KAR (SR.ADV.)	10228/2026
61	D-WP(C)/4165/2026 WP(C)/3689/2026	NAMITA PATTNAIK MP	DILLIP KUMAR MOHANTY	10229/2026
62	D-WP(C)/7901/2026 WP(C)/5997/2026	SK. HYDER MP	AMIT PATTNAIK	10230/2026
63	D-WP(C)/4554/2026 WP(C)/4070/2026	S K KUDUS MP	AMIT PATTNAIK	10231/2026
64	D-WP(C)/24653/2026 WP(C)/ /	KUNI PANDA @ GEETANJALI MOHAPATRA MP	SUBHAGYA SWAIN	10233/2026
65	D-WP(C)/22457/2026 WP(C)/15814/2026	M/S JAGRUTI WELFARE ORGANIZATION, MP	SHUBANESWAR MAHAPATRA	10234/2026
66	D-WP(C)/24642/2026 WP(C)/ /	GAYATRI SAHOO MP	PRABHAKAR SABAT	10235/2026
67	D-WP(C)/24666/2026 WP(C)/17009/2026	DEEPAK KUMAR MISHRA MP	SAROJA KANTA SAMAL	10236/2026
68	D-WP(C)/24667/2026 WP(C)/ /	SADANANDA JENA MP	NIRANJAN LENKA	10237/2026
69	D-WP(C)/24665/2026 WP(C)/ /	SANJAYA PADHAN MP	BHOJARAJ SETH	10238/2026
70	D-WP(C)/24668/2026 WP(C)/ /	ASHOK KUMAR PANDA MP	MAMATA MISHRA	10239/2026
71	D-WP(C)/24670/2026 WP(C)/ /	M/S.RAJLAXMI CONSTRUCTIONS LTD., CUTTACK MP	ABHIRAM ACHARYA	10240/2026
72	D-WP(C)/24671/2026 WP(C)/ /	SANJUKTA KUMARI PANI MP	ASHOK KUMAR MOHANTY	10241/2026
73	D-WP(C)/24644/2026 WP(C)/ /	KABITA BHUYAN MP	JINU RANI	10242/2026
74	D-WP(C)/22293/2026 WP(C)/16345/2026	MAMATA MOHARANA MP	KARUNAKAR GAYA,NALINI KANTA DASH	10243/2026
75	D-WP(C)/24684/2026 WP(C)/ /	SANTOSH KUMAR AGRAWALA MP	UMA CHARAN MISHRA	10244/2026
76	D-WP(C)/24686/2026 WP(C)/ /	M/S.DURGESH MOTORS PVT.LTD., CUTTACK MP	AKASH MISHRA	10245/2026
77	D-WP(C)/24687/2026 WP(C)/ /	SUKANTI NAIK MP	SUSHANTA KUMAR PRADHAN	10246/2026
78	D-WP(C)/24645/2026 WP(C)/ /	ASHOK MOHANTY MP	JINU RANI	10247/2026
79	D-WP(C)/24697/2026 WP(C)/ /	SONALI MOHAPATRA MP	PRAVAT KUMAR MOHANTY	10248/2026
80	D-WP(C)/24698/2026 WP(C)/16987/2026	MD ZAKIR HUSSEIN MP	SIDHARTHA DAS	10249/2026
81	D-WP(C)/24700/2026 WP(C)/ /	JHADESWAR ISPAT PRIVATE LIMITED MP	BHABANI PRASAD MOHANTY	10250/2026
82	D-WP(C)/24647/2026 WP(C)/ /	KRUSHNA CHANDRA NAYAK MP	JINU RANI	10251/2026
83	D-WP(C)/24704/2026 WP(C)/ /	SAMBUNATH PATI MP	SUBHRANSU BHUSAN MOHANTY	10252/2026
84	D-WP(C)/24706/2026 WP(C)/ /	M/S.LAXMI COLD STORAGE, SUNDERGARH MP	BHABANI PRASAD MOHANTY	10253/2026
85	D-WP(C)/24705/2026 WP(C)/ /	ASHISH BADHAN MP	BHABANI PRASAD MOHANTY	10254/2026
86	D-WP(C)/24710/2026 WP(C)/ /	BIJAY KUMAR AGRAWAL MP	BHABANI PRASAD MOHANTY	10255/2026
87	D-WP(C)/24648/2026 WP(C)/ /	BAIDHAR HEMBRAM MP	PRABHAKAR SABAT	10256/2026
88	D-WP(C)/24711/2026 WP(C)/ /	RAJESH KUMAR TIBREWAL MP	BHABANI PRASAD MOHANTY	10257/2026
89	D-WP(C)/24712/2026	M/S. SRI JAGANNATH ENGINEERING AND CONSTRUCTION, DINDIGUL	CHANDRAN	

	WP(C)/ /	MP		10258/2026
90	D-WP(C)/24718/2026 WP(C)/16989/2026	M/S YAZDANI STEEL AND POWER LIMITED, MP	DEBPAIBANWAPATRA	
91	D-WP(C)/24721/2026 WP(C)/ /	M/S.KALINGA ENTERPRISES, JHARSUGUDA MP	BHABANI PRASAD MOHANTY	10259/2026
92	D-WP(C)/24650/2026 WP(C)/ /	JHUNU LATA SWAIN MP	JINU RANI	10260/2026
93	D-WP(C)/24726/2026 WP(C)/ /	PURNA CHANDRA PATRA MP	DILIP KUMAR MISRA	10261/2026
94	D-WP(C)/24729/2026 WP(C)/ /	DR. PHAGUNATH BHOI MP	DR. JITENDRA KUMAR LENKA	10262/2026
95	D-WP(C)/24735/2026 WP(C)/ /	M/S.SRI GANESH ENTERPRISES, ANUGUL MP	ITISHREE TRIPATHY	10263/2026
96	D-WP(C)/24740/2026 WP(C)/ /	ODISHA RASTRAVASA PARISADA, PURI MP	DR. JITENDRA KUMAR LENKA	10264/2026
97	D-WP(C)/24747/2026 WP(C)/ /	ASHOK KUMAR DASH MP	HARI KRUSHNA PANIGRAHI	10265/2026
98	D-WP(C)/24750/2026 WP(C)/ /	RAJESH KUMAR DASH MP	RAJESH RANJAN SAHOO	10266/2026
99	D-WP(C)/24652/2026 WP(C)/ /	LITA RANI SAHOO MP	PRABHAKAR SABAT	10267/2026
100	D-WP(C)/24751/2026 WP(C)/ /	RASHMIREKHA ACHARYA MP	ARIJEET MISHRA	10268/2026
101	D-WP(C)/24756/2026 WP(C)/ /	SUJIT SUNANI MP	BISWAJIT NAYAK	10269/2026
102	D-WP(C)/24758/2026 WP(C)/ /	BISWANATH NAYAK MP	SUSANTA KUMAR LENKA	10270/2026
103	D-WP(C)/24732/2026 WP(C)/ /	UMA SHANKAR SONKAR MP	SATRUGHNA DASH (A)	10271/2026
104	D-WP(C)/24768/2026 WP(C)/ /	M/S ORISSA HOMES PRIVATE LIMITED, MP	KSORDA PATNAIK	10272/2026
105	D-WP(C)/24771/2026 WP(C)/ /	M/S.ORISSA HOMES PVT.LTD., BHUBANESHWAR MP	SORDA PATNAIK	10273/2026
106	D-WP(C)/24736/2026 WP(C)/ /	SUNIL KUMAR SING MP	SASWATA PATNAIK	10274/2026
107	D-WP(C)/24738/2026 WP(C)/ /	PARAMJEET SINGH MP	SATRUGHNA DASH (A)	10275/2026
108	D-WP(C)/24780/2026 WP(C)/ /	SURENDRA JENA MP	BRAHMANANDA TRIPATHY	10276/2026
109	D-WP(C)/24739/2026 WP(C)/ /	NIHAR RANJAN ROUT MP	SATRUGHNA DASH (A)	10277/2026
110	D-WP(C)/24741/2026 WP(C)/ /	SANTOSH PRADHAN MP	PRABHAKAR SABAT	10278/2026
111	D-WP(C)/24744/2026 WP(C)/ /	SOUMYA RANJAN SWAIN MP	JINU RANI	10279/2026
112	D-WP(C)/24746/2026 WP(C)/ /	LAXMIDHAR SWAIN MP	PRABHAKAR SABAT	10280/2026
113	D-WP(C)/24789/2026 WP(C)/ /	AWARENESS SAFE SAVE AND SIMPLE CREDIT MP	EDMSUNDAKONIKH COOPERATIVE LTD	10281/2026
114	D-WP(C)/24790/2026 WP(C)/ /	SASHIBHUSAN PRATAP MP	SIVA SANKAR CHAINI	10282/2026
115	D-WP(C)/24791/2026 WP(C)/ /	ABYA KISHOR BARGAI MP	ASUTOSH ROUT	10283/2026
				10284/2026